# Construction of Dam at Semarayar, Tamil Nadu

4460. SHPI E.S.M PAKEER
MOHMED: Will 1 to Minister of WATER
BESOURCES by ileased to state.

- (a) whether Union Government propose to construct a dam at Semarayar. Tamil Nadu:
- (b) whether the Centre have approved the project;
- (c) the total estimated cost of this project; and
- (d) when the project is likely to start and the likely date of completion of this dam?

THE MINISTER OF STATE IN THE MINISTRYOF WATERRESOURCE? (SHRI MANUBHAI KOTADIA) (a) to (d) Information is being collected and will be laid on the Table of the House.

[Translation]

# Bonded Labour in Delhi and Uttar Pradesh

4461. SHRI KESHRI LAL: Will the Minister of LABOUR be pleased to state:

- (a) the number of bonded labourers released in Delhi and Uttar Pradesh during 1989, and
- (b) the number of these rehabilitated.so far?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):
(a) and (b). Responsibility for identification and rehabilitation of bonded labour rests with the State Government concerned. According to the information received, the State Government of Uttar Pradesh had identified 104 bonded labour during 1989-90. The State Government has also reported rehabilitating 80 bonded labour till the end of January, 1990. Incidence of bonded labour has not been reported in the Union Territory of Delhi.

[English]

## Construction of Picnic Huts by DDA

4462. SHRI SATYA PAL MALIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of picnic huts constructed by DDA in Delhi, their locations and rental charges;
- (b) the expenditure incurred on the maintenance of these picnic huts annually in each case, separately;
- (c) the periodicity, if any, to inspect these picnic huts to ensure timely repairs; and
- (d) the number of huts which require major repairs and the estimated expenditure likely to be incurred thereon?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN):

(a) Sl. No	o. Location	No of Charges huts			Remarks
1	2			3	4
1	Hauz Khas	4	ı) ii)	Rs. 90/- Rs. 60/-	VIP huts other huts
2.	Tughlakabad	3	i)	Rs. 60/-	Ordinary huts

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	1	2			3		4
	,			ii)	Rs. 30/-		Janta huts
	3.	Paschim Vihar	4	i) ii)	Rs. 150/- Rs. 100/-		Double room set Single room set
	4.	Nehru Place	2		not in use		Under transfer to DTDC
	5.	Mehrauli	5		— do—		
	6	Ashok Vihar	1	ı)	Rs 30/- (two rooms)		One room for- 12 Hours
	7	Shahdara			(two rooms -	do-)	
(b)	SI. No	Location	ı	No of	huts	Expenditure	incurred annually
	1.	Hauz Khas		4		Rs.	1,30,000/-
	2.	Tughlakabad		3		Rs.	1,11,000/-
	3.	Paschim Vih	TI.	4		Rs.	1,30.000/-
	4.	Nehru Place		2		Rs.	64,000/-
	5.	<b>Meh</b> rauli		5	(new huts)		Nil
	6.	Ashok Vihar		1		Rs.	35,000/-
	7.	Shahdara		2		Pts.	70,000/-
(c)	i)	Section Officer (I	rcharge	of the	e huts) —	•	Daily
	ii)	A.D. (Hort.)/A.E.	(Civil) / (	Elect	<u> </u>		Weekly
	iii)	Dy.Director (Hort	.)		_		Fortnightly

(d) Two huts in Shahdara require major repairs at a cost of approximately Rs. 60,000/-

#### Industrial Workers in Chandigarh

- 4463. BABA SUCHA SINGH: Will the Minister of LABOUR be pleased to state:
- (a) the number of Industrial workers in the Union Territory of Chandigarh;
- (b) the number of residential houses made available to them in Public Private Sectors:
- (c) whether Government have built any colony specifically for the industrial workers in Chandigarh; and
  - (d) if not, is there any proposal to do so?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):
(a) to (d). The information is being collected from the Chandigarh Administration and will be laid on the table of the House

# Transfer/Postings of Officers in C.P.W.D

- 4464. SHRI P.R. KUMARAMANGA-LAM: Will the Minister of URBAN DEVEL-OPMENT be pleased to state
- (a) whether any guidelines have been laid down for transfer/posting of different grade of officers and staff in C.P.W.D.:
  - (b) if so, the details thereof:
- (c) the number of transfer orders issued during the last three years gradewise, and
  - (d) the number of orders which have not

been implemented so far during the above period gradewise and the reasons for the same.

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) to (d). The requisite information in respect of Group 'A' and Group'B' gazetted posts in the C.P.W.D. is being collected and will be laid on the Table of the Sabha.

### Impact of Polio Vaccine on Children

4465. SHRIN. DENNIS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the percentage of children covered under universal immunisation programme against polio, State-wise during 1989-90;
   and
- (b) the impact of the same on the children?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) A statement giving Statewise information upto February, 1990 is attached.

(b) Over the past few years, a decline in number of poliomyelitis cases has been noticed. Reported figures of cases during preceding three years are as below:

1987	_	28250
1988	_	21146
1989		10336

This decline is relatable to the rising coverage levels.